

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-04-2025

Date : 09.04.2025

.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
8849/2025	09.04.2025	ABLAPL-14484/2024	TK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8850/2025	09.04.2025	ABLAPL-12521/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8851/2025	09.04.2025	ABLAPL-5147/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	BAIL-1
8852/2025	09.04.2025	MACA-833/2024	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	
8853/2025	09.04.2025	MACA-155/2025	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-20	
8854/2025	09.04.2025	BLAPL-7546/2024	SUSANTA LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8855/2025	09.04.2025	WP (C) - 9548/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2)
8856/2025	09.04.2025	WP (C) - 9541/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-3)
8857/2025	09.04.2025	WP (C) - 9537/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-8
8858/2025	09.04.2025	WP (C) - 9503/2025	B SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8868/2025	09.04.2025	WP (C) - 9588/2025	BK PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-1
8877/2025	09.04.2025	WP (C) - 9702/2025	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	WRIT BRANCH-8
8878/2025	09.04.2025	CONTC-8498/2023	P K PATRA	C.O.	COURT NO.	Order Dtd. 2025-04-07	CONTEMPT

					25		
8879/2025	09.04.2025	MACA-1315/2024	J DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8880/2025	09.04.2025	MACA-1315/2024	M MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8883/2025	09.04.2025	MACA-1077/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8885/2025	09.04.2025	MACA-1077/2024	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8886/2025	09.04.2025	MACA-793/2023	S K TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
8888/2025	09.04.2025	MACA-793/2023	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
8890/2025	09.04.2025	MACA-654/2024	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	MISC. APPEAL SEC.
8893/2025	09.04.2025	MACA-654/2024	B K MOHARANA	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	MISC. APPEAL SEC.
8895/2025	09.04.2025	MACA-1320/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8897/2025	09.04.2025	WP (C) - 9227/2025	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-05	WRIT BRANCH-2
8898/2025	09.04.2025	WP (C) - 9619/2025	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2)
8899/2025	09.04.2025	CRLMP-165/2025	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	
8901/2025	09.04.2025	MACA-1156/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	
8902/2025	09.04.2025	MACA-1156/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-10	
8903/2025	09.04.2025	MACA-653/2023	A K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	MISC. APPEAL SEC.
8904/2025	09.04.2025	MACA-653/2023	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	MISC. APPEAL SEC.
8905/2025	09.04.2025	MACA-1318/2024	G JAYSINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	

8906/2025	09.04.2025	MACA-1318/2024	G JAYSINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	
8907/2025	09.04.2025	TRP (C) - 245/2023	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	M.J.C.
8908/2025	09.04.2025	TRP (C) - 245/2023	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-04-08	M.J.C.
8909/2025	09.04.2025	WP (C) - 4743/2025	S S MALLICK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-3
8910/2025	09.04.2025	CONTC-9391/2023	B C PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	CONTEMPT
8911/2025	09.04.2025	MACA-949/2024	S R OJHA	C.O.	COURT NO. 9	Order Dtd. 2025-04-07	
8912/2025	09.04.2025	WP (C) - 9170/2025	K PARIDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-2)
8913/2025	09.04.2025	WP (C) - 9448/2025	N K ROUT	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-3
8914/2025	09.04.2025	WP (C) - 6332/2025	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-2)
8915/2025	09.04.2025	WP (C) - 6322/2025	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-2)
8916/2025	09.04.2025	WP (C) - 8441/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-1)
8917/2025	09.04.2025	WP (C) - 9025/2025	R N BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	
8918/2025	09.04.2025	WP (C) - 7163/2025	M K NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-5
8919/2025	09.04.2025	WP (C) - 8223/2025	S DASH	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-3
8920/2025	09.04.2025	WP (C) - 3652/2025	A K PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	
8921/2025	09.04.2025	WP (C) - 5986/2025	S K RATH	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	
8922/2025	09.04.2025	WP (C) - 9156/2025	T SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-5
8923/2025	09.04.2025	WP (C) -	P K MISHRA	C.O.	COURT	Order Dtd. 2025-04-08	

		9071/2025			NO. 9		
8924/2025	09.04.2025	WP (C) - 11031/2022	N R PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-04-08	WRIT BRANCH-8
8925/2025	09.04.2025	RSA-392/2024	N.K.SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-06-30	
8926/2025	09.04.2025	WP (C) - 11791/2016	D K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	WRIT BRANCH-6
8927/2025	09.04.2025	WP (C) - 9525/2025	ANUP KUMAR MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	WRIT BRANCH-7
8928/2025	09.04.2025	WP (C) - 9419/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	WRIT BRANCH-5
8929/2025	09.04.2025	WP (C) - 21308/2024	B.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
8931/2025	09.04.2025	WP (C) - 21300/2024	B.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
8932/2025	09.04.2025	WP (C) - 20770/2024	B.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-03	
8933/2025	09.04.2025	WP (C) - 7628/2025	D.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)
8934/2025	09.04.2025	WP (C) - 9455/2025	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
8935/2025	09.04.2025	WP (C) - 9463/2025	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
8936/2025	09.04.2025	WP (C) - 9605/2025	STHITI PRAGYAN SUNANDINI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8937/2025	09.04.2025	WP (C) - 9449/2025	P.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
8938/2025	09.04.2025	WP (C) - 9472/2025	S.B.UDGATA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-7
8939/2025	09.04.2025	WP (C) - 9626/2025	S.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-8
8940/2025	09.04.2025	WP (C) - 9426/2025	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	

8941/2025	09.04.2025	WP (C) – 8637/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8942/2025	09.04.2025	WP (C) – 8621/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8943/2025	09.04.2025	CRLMC– 1302/2025	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-05	
8944/2025	09.04.2025	WP (C) – 8617/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-7
8945/2025	09.04.2025	CRLMP– 239/2025	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	
8946/2025	09.04.2025	WP (C) – 9623/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-4
8947/2025	09.04.2025	WP (C) – 8651/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2)
8948/2025	09.04.2025	WP (C) – 8646/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-7
8949/2025	09.04.2025	WP (C) – 8640/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-2
8950/2025	09.04.2025	WP (C) – 8639/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-4
8951/2025	09.04.2025	WP (C) – 6175/2025	G.C.JENA	C.O.	COURT NO. 6	Order Dtd. 2025-04-16	WRIT BRANCH (DIVISION BENCH-2)
8952/2025	09.04.2025	WP (C) – 9539/2025	R.K.PATNAIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-8
8953/2025	09.04.2025	WP (C) – 8886/2025	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-4
8954/2025	09.04.2025	WP (C) – 9057/2025	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	
8955/2025	09.04.2025	WP (C) – 8830/2025	K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	
8956/2025	09.04.2025	WP (C) – 3008/2025	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-8
8957/2025	09.04.2025	WP (C) – 7146/2025	P.K.DASH	C.O.	COURT NO. 5	Order Dtd. 2025-05-12	WRIT BRANCH-4
8958/2025	09.04.2025	WP (C) –	R.C.MALLIK	C.O.	COURT	Order Dtd. 9999-12-31	WRIT

		8205/2025			NO. 2 OLD		BRANCH-4
8959/2025	09.04.2025	WP (C) - 8031/2025	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-20	WRIT BRANCH-6
8960/2025	09.04.2025	WP (C) - 8017/2025	S.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-3
8961/2025	09.04.2025	WP (C) - 9415/2025	D.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-2)
8962/2025	09.04.2025	WP (C) - 9502/2025	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-8
8963/2025	09.04.2025	WP (C) - 8367/2025	P.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
8964/2025	09.04.2025	WP (C) - 9559/2025	S.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
8965/2025	09.04.2025	WP (C) - 8198/2025	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-4
8966/2025	09.04.2025	RVWPET- 63/2024	D K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	CIVIL REVISION
8967/2025	09.04.2025	FAO- 239/2024	B MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-05-05	MISC. APPEAL SEC.
8970/2025	09.04.2025	CONTC- 1497/2022	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-05-12	CONTEMPT
8971/2025	09.04.2025	WP (C) - 28998/2023	P K PANI	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-8
8972/2025	09.04.2025	WP (C) - 11980/2017	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-1
8974/2025	09.04.2025	WP (C) - 11980/2017	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-1
8976/2025	09.04.2025	WP (C) - 15349/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-04-24	WRIT BRANCH-1
8979/2025	09.04.2025	WP (C) - 11690/2022	U P BAG	C.O.	COURT NO. 20	Order Dtd. 2025-04-07	WRIT BRANCH-3
8982/2025	09.04.2025	WP (C) - 11690/2022	P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-04-07	WRIT BRANCH-3
9019/2025	09.04.2025	WP (C) - 28648/2011	K MANDAL	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-1

9025/2025	09.04.2025	CRLMC-383/2024	S DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-08	
9027/2025	09.04.2025	CRLMC-1791/2024	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
9044/2025	09.04.2025	WP (C) - 4300/2025	D.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-20	
9045/2025	09.04.2025	WP (C) - 7151/2025	C. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	WRIT BRANCH-4
9046/2025	09.04.2025	CRLMC-1378/2025	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9047/2025	09.04.2025	WP (C) - 9616/2025	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-05-07	
9048/2025	09.04.2025	FAO-108/2025	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-04-05	
9049/2025	09.04.2025	FAO-85/2025	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
9050/2025	09.04.2025	FAO-81/2025	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-04-05	MISC. APPEAL SEC.
9051/2025	09.04.2025	FAO-119/2025	N.K.SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2025-04-05	
9052/2025	09.04.2025	WP (C) - 8948/2025	P.C.DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-04	WRIT BRANCH-3
9054/2025	09.04.2025	FAO-132/2025	B. MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	
9055/2025	09.04.2025	CRLMC-1302/2025	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-04-05	
9056/2025	09.04.2025	WP (C) - 9221/2025	SOBHAN GUPTA	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-5
9057/2025	09.04.2025	CMP-489/2025	MOTILAL MISHRA	C.O.	COURT NO. 8	Order Dtd. 2025-04-08	
9058/2025	09.04.2025	CRLA-836/2024	DIPTIREKHA NANDA	C.O.	COURT NO. 7	Order Dtd. 2025-04-07	
9059/2025	09.04.2025	CRLA-1345/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2025-04-07	
9060/2025	09.04.2025	WP (C) - 28650/2024	PRABHAT KUMAR ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-04-23	

9061/2025	09.04.2025	WP (C) - 9598/2025	B. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-07	WRIT BRANCH-1
9062/2025	09.04.2025	WP (C) - 5863/2025	S.MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-04-08	
9063/2025	09.04.2025	CRLMC-4091/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-07	
9064/2025	09.04.2025	TRP (C) - 29/2025	P. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9065/2025	09.04.2025	TRP (C) - 394/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9066/2025	09.04.2025	WP (C) - 7076/2025	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-04-08	
9067/2025	09.04.2025	WP (C) - 9102/2025	K. C. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-3)
9074/2025	09.04.2025	WP (C) - 32887/2021	M SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-12	WRIT BRANCH-1
9076/2025	09.04.2025	TRP (C) - 29/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	
9077/2025	09.04.2025	WP (C) - 9057/2025	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
9078/2025	09.04.2025	CRLMC-1282/2025	B. S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	
9079/2025	09.04.2025	WP (C) - 15371/2006	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-08	WRIT BRANCH-5
9080/2025	09.04.2025	WP (C) - 14145/2024	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-3
9081/2025	09.04.2025	WP (C) - 14145/2024	M MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-3
9082/2025	09.04.2025	WP (C) - 7977/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-05-15	WRIT BRANCH-2
9083/2025	09.04.2025	WP (C) - 7772/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-05-15	WRIT BRANCH-3
9084/2025	09.04.2025	WP (C) - 9478/2025	R K SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	
9085/2025	09.04.2025	WP (C) - 9380/2025	P K PAL	C.O.	COURT NO.	Order Dtd. 2025-04-08	WRIT BRANCH-2

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9086/2025	09.04.2025	WP (C) - 9319/2015	B P PANI	C.O.	COURT NO. 21	Order Dtd. 2015-05-13	
9087/2025	09.04.2025	WP (C) - 9371/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	WRIT BRANCH-3
9088/2025	09.04.2025	WP (C) - 9182/2025	S K SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-2)
9089/2025	09.04.2025	WP (C) - 9171/2025	KALI PRASAD MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	
9090/2025	09.04.2025	WP (C) - 8427/2025	A K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-04-08	WRIT BRANCH-3
9091/2025	09.04.2025	CRLMA-37/2025	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-04-22	
9092/2025	09.04.2025	WP (C) - 4901/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	
9093/2025	09.04.2025	WP (C) - 1044/2025	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	WRIT BRANCH-4
9094/2025	09.04.2025	WP (C) - 1220/2025	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	WRIT BRANCH (DIVISION BENCH-1)
9095/2025	09.04.2025	WP (C) - 2875/2025	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	
9096/2025	09.04.2025	WP (C) - 1295/2025	G ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	WRIT BRANCH-3
9097/2025	09.04.2025	WP (C) - 1295/2025	S MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-04-08	WRIT BRANCH-3
9098/2025	09.04.2025	WP (C) - 796/2025	P BEHERA	C.O.	COURT NO. 3		WRIT BRANCH-3
9099/2025	09.04.2025	ABLAPL-3689/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	BAIL-2
9100/2025	09.04.2025	CRLMC-1057/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	
9101/2025	09.04.2025	CRLMC-385/2025	SUNIT SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2025-04-03	CRIMINAL MISC
9102/2025	09.04.2025	ABLAPL-15863/2016	S BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2017-10-10	

9103/2025	09.04.2025	CRLMC-1307/2025	R. C. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9104/2025	09.04.2025	CRLMC-1379/2025	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9105/2025	09.04.2025	CRLA-405/2025	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9106/2025	09.04.2025	CRLA-406/2025	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-04-08	
9107/2025	09.04.2025	TRPCRL-59/2024	JAYANTA KUMAR KHANDAYATRAY	C.O.	COURT NO. 15	Order Dtd. 2025-04-07	
9108/2025	09.04.2025	TRP (C) - 402/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-04-08	
9109/2025	09.04.2025	TRPCRL-18/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-04-08	
9110/2025	09.04.2025	TRP (C) - 34/2025	B. B. MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-04-08	
9111/2025	09.04.2025	TRP (C) - 69/2025	MANAS RANJAN BADAJENA	C.O.	COURT NO. 14	Order Dtd. 2025-04-08	
9112/2025	09.04.2025	TRP (C) - 70/2025	MANAS RANJAN BADAJENA	C.O.	COURT NO. 14	Order Dtd. 2025-05-09	
9113/2025	09.04.2025	TRP (C) - 367/2024	P. PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-04-29	
9114/2025	09.04.2025	WP (C) - 7764/2025	P. K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-04-07	WRIT BRANCH-8
9115/2025	09.04.2025	WP (C) - 9407/2025	A. P. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-06-24	
9116/2025	09.04.2025	WP (C) - 9552/2025	SURYAKANT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	
9117/2025	09.04.2025	WP (C) - 9060/2025	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-02	WRIT BRANCH-5
9118/2025	09.04.2025	FAO-113/2025	MOTILAL MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-05-01	
9119/2025	09.04.2025	ABLAPL-3740/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-15	
9120/2025	09.04.2025	ABLAPL-2130/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	

9121/2025	09.04.2025	ABLAPL-3363/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9122/2025	09.04.2025	ABLAPL-3498/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9123/2025	09.04.2025	ABLAPL-3581/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2
9124/2025	09.04.2025	ABLAPL-3611/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9125/2025	09.04.2025	ABLAPL-3684/2025	C SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9126/2025	09.04.2025	ABLAPL-3685/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2
9127/2025	09.04.2025	ABLAPL-3688/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9128/2025	09.04.2025	ABLAPL-3695/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9129/2025	09.04.2025	ABLAPL-3696/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9130/2025	09.04.2025	ABLAPL-2535/2025	KS SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9131/2025	09.04.2025	ABLAPL-3058/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2
9132/2025	09.04.2025	RSA-175/2019	D NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-05	SECOND APPEAL
9133/2025	09.04.2025	RSA-62/2022	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-04-29	SECOND APPEAL
9134/2025	09.04.2025	RSA-276/2022	M MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-04-29	SECOND APPEAL
9141/2025	09.04.2025	ABLAPL-2988/2025	J. P. KAR	C.O.	COURT NO. 7	Order Dtd. 2025-04-07	
9145/2025	09.04.2025	RSA-218/2024	S. K. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-05-12	
9146/2025	09.04.2025	RSA-218/2024	S. MOHAPATRO	C.O.	COURT NO. 12	Order Dtd. 2025-05-12	
9147/2025	09.04.2025	RSA-246/2024	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-07-28	
9148/2025	09.04.2025	CONTC-	S. C. SUNDARA	C.O.	COURT	Order Dtd. 2025-04-08	

		1044/2025			NO. 12		
9149/2025	09.04.2025	CONTC- 1045/2025	S. C. SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	
9150/2025	09.04.2025	CONTC- 1109/2025	S. C. SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	CONTEMPT
9151/2025	09.04.2025	ABLAPL- 3749/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	BAIL-2
9152/2025	09.04.2025	RSA- 484/2024	A. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-21	
9153/2025	09.04.2025	ABLAPL- 3754/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	BAIL-1
9154/2025	09.04.2025	ABLAPL- 3741/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9155/2025	09.04.2025	ABLAPL- 1533/2025	S NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	BAIL-1
9156/2025	09.04.2025	ABLAPL- 1539/2025	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9157/2025	09.04.2025	ABLAPL- 1544/2025	PK LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	BAIL-1
9158/2025	09.04.2025	ABLAPL- 1557/2025	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9159/2025	09.04.2025	ABLAPL- 1567/2025	R SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9160/2025	09.04.2025	ABLAPL- 1665/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9162/2025	09.04.2025	WP (C) - 3674/2025	M. R. ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	WRIT BRANCH-2
9163/2025	09.04.2025	WP (C) - 7103/2025	PRADEEP KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07	
9164/2025	09.04.2025	WP (C) - 9569/2025	A. K. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	WRIT BRANCH-2
9165/2025	09.04.2025	RSA- 112/2025	M. D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	SECOND APPEAL
9166/2025	09.04.2025	RSA- 112/2025	B. R. SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2025-05-05	SECOND APPEAL

9167/2025	09.04.2025	WP (C) - 9476/2025	MANORANJAN PADHI	C.O.	COURT NO. 12	Order Dtd. 2025-04-05	WRIT BRANCH-7
9168/2025	09.04.2025	ABLAPL- 3709/2025	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	BAIL-2
9169/2025	09.04.2025	ABLAPL- 3699/2025	K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9170/2025	09.04.2025	ABLAPL- 3714/2025	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9171/2025	09.04.2025	ABLAPL- 3700/2025	K DAS	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	BAIL-2
9172/2025	09.04.2025	ABLAPL- 3716/2025	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9173/2025	09.04.2025	ABLAPL- 3717/2025	SESHADEV BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9174/2025	09.04.2025	ABLAPL- 3718/2025	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9175/2025	09.04.2025	ABLAPL- 1058/2025	MD BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9176/2025	09.04.2025	ABLAPL- 1065/2025	MD BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9177/2025	09.04.2025	ABLAPL- 3697/2025	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9178/2025	09.04.2025	ABLAPL- 1019/2025	MD BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9180/2025	09.04.2025	ABLAPL- 3719/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9182/2025	09.04.2025	ABLAPL- 3722/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9183/2025	09.04.2025	ABLAPL- 3747/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9184/2025	09.04.2025	ABLAPL- 3750/2025	JADUNATH PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9186/2025	09.04.2025	ABLAPL- 3647/2025	JIBAN JYOTI PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	
9187/2025	09.04.2025	ABLAPL- 3664/2025	SUVENDU BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-04-07	

9188/2025	09.04.2025	WP (C) - 9772/2025	B B MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-04-09	
9189/2025	09.04.2025	WP (C) - 4493/2025	H K PATRA	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	WRIT BRANCH-1
9190/2025	09.04.2025	WP (C) - 8314/2025	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	WRIT BRANCH-3
9191/2025	09.04.2025	WP (C) - 28107/2024	M R ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	
9192/2025	09.04.2025	CMAPL-95/2024	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-04-04	
9193/2025	09.04.2025	WP (C) - 9068/2025	M R ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	
9194/2025	09.04.2025	WP (C) - 8357/2025	U P BAG	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	WRIT BRANCH-4
9195/2025	09.04.2025	TRP (C) - 44/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	
8859/2025	09.04.2025	WP (C) - 24375/2023	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief	WRIT BRANCH-5
8860/2025	09.04.2025	WP (C) - 24375/2023	PRAMOD RANJAN BEHERA	GENERAL		Entire Document	WRIT BRANCH-5
8861/2025	09.04.2025	WP (C) - 5049/2008	MANASH RANJAN BAUG	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-3)
8862/2025	09.04.2025	CRLMC-1333/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-05	CRIMINAL MISC
8863/2025	09.04.2025	ABLAPL-7923/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-04-03	
8864/2025	09.04.2025	CRLREV-769/2015	JAYADEV BHOI	GENERAL		Order Dtd. 2025-03-06	CRIMINAL REVISION
8865/2025	09.04.2025	MACA-1041/2023	BINAYAK PRASAD MOHANTY, J. J. MOHANTY, A. MOHANTY, M. MOHANTY	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.
8866/2025	09.04.2025	WP (C) - 9292/2025	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2025-04-07	
8867/2025	09.04.2025	CONTC-1481/2025	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2025-04-04	
8869/2025	09.04.2025	OJC-14196/1999	JAYADEV BHOI	GENERAL		Entire Brief	
8881/2025	09.04.2025	CONTC-	SANDHYARANI	GENERAL		Order Dtd. 2025-04-08	

		6429/2024	PANI				
8882/2025	09.04.2025	WP (C) - 8333/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-04-08	
8887/2025	09.04.2025	CONTC-8222/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-04-08	
8930/2025	09.04.2025	JCRLA-21/2010	RADHARAMAN DAS NAYAK	GENERAL		Judgement Dtd. 2025-04-08	CRIMINAL APPEAL
8995/2025	09.04.2025	WP (C) - 1123/2025	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2025-02-12	WRIT BRANCH-4
9022/2025	09.04.2025	WP (C) - 3382/2010	JASPREET KAUR	GENERAL		Order Dtd. 2013-02-04	
9053/2025	09.04.2025	WP (C) - 6347/2006	DEBASIS MUKHI	GENERAL		Entire Document	
9136/2025	09.04.2025	RSA-116/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-05	SECOND APPEAL
9139/2025	09.04.2025	ABLAPL-3378/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-04-07	
8870/2025	09.04.2025	ABLAPL-507/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-07	BAIL-1
8871/2025	09.04.2025	ABLAPL-6348/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-07	
8872/2025	09.04.2025	ABLAPL-6530/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-07	
8873/2025	09.04.2025	ABLAPL-6587/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-07	
8874/2025	09.04.2025	ABLAPL-8392/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2024-08-20	
8875/2025	09.04.2025	ABLAPL-11972/2024	P BEURA	GENERAL		Order Dtd. 2025-04-07	BAIL-1
8876/2025	09.04.2025	ABLAPL-591/2025	PRADIPTA BEURA	GENERAL		Order Dtd. 2025-04-07	
8884/2025	09.04.2025	CRLMC-2483/2024	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-04-08	
8889/2025	09.04.2025	ABLAPL-1312/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-02-12	
8891/2025	09.04.2025	WP (C) - 8745/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-04-07	
8892/2025	09.04.2025	BLAPL-12054/2024	P. K. BEHERA	GENERAL		Order Dtd. 2025-04-05	
8894/2025	09.04.2025	ABLAPL-13307/2024	P. K. BEHERA	GENERAL		Order Dtd. 2024-11-30	
8896/2025	09.04.2025	ABLAPL-	JADUNATH	GENERAL		Order Dtd. 2025-04-05	

		12444/2024	PRADHAN				
8900/2025	09.04.2025	CRLMC-1303/2025	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2025-04-08	
8968/2025	09.04.2025	WP (C) - 4915/2025	H K MOHANTA	GENERAL			WRIT BRANCH-3
8969/2025	09.04.2025	OJC-3326/1992	C R NAYAK	GENERAL			
8973/2025	09.04.2025	WP (C) - 4733/2025	B DAS	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)
8975/2025	09.04.2025	WP (C) - 4730/2025	B DAS	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH-1
8977/2025	09.04.2025	ABLAPL-3745/2025	B DAS	GENERAL		Order Dtd. 2025-04-07	
8978/2025	09.04.2025	WP (C) - 6755/2025	S P SAHOO	GENERAL			
8980/2025	09.04.2025	WP (C) - 1812/2025	P K ROUTRAY	GENERAL			WRIT BRANCH-2
8981/2025	09.04.2025	WP (C) - 4728/2025	B DAS	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH-3
8983/2025	09.04.2025	WP (C) - 9777/2014	S S MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)
8984/2025	09.04.2025	WP (C) - 4591/2025	B DAS	GENERAL		Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)
8985/2025	09.04.2025	WP (C) - 16405/2018	G R PATRA	GENERAL			WRIT BRANCH-1
8986/2025	09.04.2025	MATA-44/2015	P C DAS	GENERAL			
8987/2025	09.04.2025	WP (C) - 18195/2018	B BEHERA	GENERAL			WRIT BRANCH-7
8988/2025	09.04.2025	CMP-1098/2024	B. BEHERA	GENERAL		Order Dtd. 2025-03-27	
8989/2025	09.04.2025	ABLAPL-3687/2025	S K BEHERA	GENERAL			BAIL-2
8990/2025	09.04.2025	WP (C) - 21099/2022	M DAS	GENERAL			WRIT BRANCH-4

8991/2025	09.04.2025	OJC-6748/1994	B. BHEERA	GENERAL		Order Dtd. 1995-07-26	
8992/2025	09.04.2025	WP(C) - 4283/2024	BHUPENDRA SINGH NOTEY	GENERAL			WRIT BRANCH-4
8993/2025	09.04.2025	OJC-2958/1987	B. BEHERA	GENERAL		Order Dtd. 1989-04-20	
8994/2025	09.04.2025	FAO-162/2024	G C JENA	GENERAL			MISC. APPEAL SEC.
8996/2025	09.04.2025	WP(C) - 338/2008	S K SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-3)
8997/2025	09.04.2025	WP(C) - 7447/2017	R. K. MOHAPATRA	GENERAL		Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-2)
8998/2025	09.04.2025	RSA-424/2004	H K BHOL	GENERAL			SECOND APPEAL
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9001/2025	09.04.2025	WP(C) - 16625/2016	R. K. BARIK	GENERAL			WRIT BRANCH-3
9002/2025	09.04.2025	WP(C) - 5305/2025	S C DASH	GENERAL			
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9004/2025	09.04.2025	CONTC-7873/2024	S C DASH	GENERAL			CONTEMPT
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9006/2025	09.04.2025	FAO-1044/2019	S C DASH	GENERAL			MISC. APPEAL SEC.
9007/2025	09.04.2025	BLAPL-6766/2024	P. PARIDA	GENERAL		Order Dtd. 2025-04-03	BAIL-1
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9011/2025	09.04.2025	WP (C) - 9834/2025	J P KAR	GENERAL			WRIT BRANCH-2
9012/2025	09.04.2025	ABLAPL- 485/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-04-05	
9013/2025	09.04.2025	OJC- 13429/2001	A C BADU	GENERAL			WRIT BRANCH-2
9014/2025	09.04.2025	FAO- 20/2021	PRADIPTA KUMAR PATTANAYAK	GENERAL		Order Dtd. 2024-02-22	MISC. APPEAL SEC.
9015/2025	09.04.2025	WP (C) - 6705/2025	P K SWAIN	GENERAL			
9016/2025	09.04.2025	FAO- 476/2020	D K BEHERA	GENERAL			MISC. APPEAL SEC.
9017/2025	09.04.2025	WP (C) - 19271/2016	P. K. MISHRA	GENERAL		Affidavit	WRIT BRANCH-6
9018/2025	09.04.2025	WP (C) - 31332/2024	J P KAR	GENERAL			WRIT BRANCH-2
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9021/2025	09.04.2025	WP (C) - 42168/2023	T SWAIN	GENERAL			WRIT BRANCH-1
9023/2025	09.04.2025	WP (C) - 26203/2021	D BISWAL	GENERAL			WRIT BRANCH-7
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9033/2025	09.04.2025	WP (C) - 4316/2007	P BEHERA	GENERAL			
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9039/2025	09.04.2025	CMP- 477/2025	B DAS	GENERAL		Misc.case	
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9042/2025	09.04.2025	CMP- 514/2025	B DAS	GENERAL		Misc.case	
9043/2025	09.04.2025	WP (C) - 20629/2009	S. R. BARIK	GENERAL		Order Dtd. 2022-03-14	WRIT BRANCH (DIVISION BENCH)
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9135/2025	09.04.2025	WP (C) - 7690/2025	N K SATPATHY	GENERAL		Order Dtd. 2025-03-28Petition,	
9137/2025	09.04.2025	WP (C) - 7772/2025	N K SATPATHY	GENERAL		Petition	WRIT BRANCH-3
9138/2025	09.04.2025	WP (C) - 7698/2025	N K SATPATHY	GENERAL		Petition	WRIT BRANCH (DIVISION BENCH-2)

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9142/2025	09.04.2025	WP (C) - 7696/2025	NK SATAPATHY	GENERAL		Petition	
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9179/2025	09.04.2025	BLAPL- 13202/2023	B.DAS	GENERAL		Order Dtd. 2025-04-07	BAIL-2
9181/2025	09.04.2025	CRLA- 378/2017	DK NAYAK (OHCLSC)	GENERAL		Judgement Dtd. 2024-04-18	CRIMINAL APPEAL
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